

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2004
TO BE ANSWERED ON 17TH MARCH, 2023

RATION CARDS ISSUED UNDER ONE NATION ONE RATION CARD SCHEME

2004 SHRI MUZIBULLA KHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) number of ration cards issued under the One Nation One Ration Card scheme in 2022, State-wise;
- (b) whether Government is aware of the discrepancy in terms of registering ration card holders in the scheme;
- (c) if so, the details thereof; and
- (d) expected target for issuing ration cards for the upcoming year, State-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Under One Nation One Ration Card(ONORC) plan, the beneficiaries can seamlessly use their **same/existing ration cards** issued under National Food Security Act (NFSA) by their home State/UT Govt. to access their entitled foodgrains in any of the electronic-Point of Sales (e-PoS) enabled Fair Price Shop (FPS) across the country, post biometric authentication through e-PoS device. To avail this facility, no separate ration card is required.

(b)&(c): There is no need for any kind of registration under ONORC plan because all the NFSA beneficiaries (i.e. around 80 Crore) are entitled to lift their entitled foodgrains from anywhere in the country by using their same/existing ration card or Aadhaar number.

(d): There is no such targets provisioned under ONORC plan as this Department has already enabled portability of ration cards in all 36 States/UTs in the country through ONORC plan, so that all NFSA beneficiaries can get benefits of portability of food security. Since inception, more than 102 Crore portability (inter-intra) transactions have been recorded in the country, which shows the wide acceptance of ONORC plan. State-wise details of ONORC transaction is placed as **Annexure-I**.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO.2004 FOR ANSWER ON 17.03.2023 IN THE RAJYA SABHA.

S. No.	States/UTs	Total Inter / Intra Portability Transactions
1	ANDAMAN AND NICOBAR ISLANDS	35,309
2	ANDHRA PRADESH	12,25,83,597
3	ARUNACHAL PRADESH	1,460
4	ASSAM	12,36,332
5	BIHAR	32,44,84,095
6	CHANDIGARH	397
7	CHHATTISGARH	25,63,880
8	DELHI	2,44,85,496
9	GOA	48,918
10	GUJARAT	41,01,861
11	HARYANA	5,03,10,452
12	HIMACHAL PRADESH	96,995
13	JAMMU AND KASHMIR	14,33,620
14	JHARKHAND	26,99,757
15	KARNATAKA	6,01,43,248
16	KERALA	5,56,14,449
17	LADAKH	315
18	LAKSHADWEEP	9,403
19	MADHYA PRADESH	3,39,62,751
20	MAHARASHTRA	5,24,44,362
21	MANIPUR	1,525
22	MEGHALAYA	165
23	MIZORAM	6,488
24	NAGALAND	34,483
25	ODISHA	94,799
26	PUDUCHERRY	848
27	PUNJAB	95,28,470
28	RAJASTHAN	11,31,48,593
29	SIKKIM	13,503
30	TAMIL NADU	70,14,663
31	TELANGANA	8,66,90,087
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	4,26,252
33	TRIPURA	12,56,082
34	UTTAR PRADESH	6,69,96,918
35	UTTARAKHAND	71,384
36	WEST BENGAL	56,91,333
Total		1,02,72,32,290
